

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री
विद्या चरण शुक्ल) : (क) जी हाँ, श्रीमन् ।
(ख) जी नहीं, श्रीमन् ।
(ग) प्रश्न ही नहीं उठता ।

FUNDS FOR DEVELOPMENT OF ROADS IN
ORISSA

1431. SHRI CHINTAMANI PANI-
GRAHI : Will the Minister of TRANS-
PORT AND SHIPPING be pleased to
state :

(a) whether the Union Government has
allotted any amount to Orissa in 1967-68
for the development of road communica-
tions; and

(b) if so, the amount allotted and the
results achieved ?

THE DEPUTY MINISTER IN THE
MINISTRY OF TRANSPORT AND SHIP-
PING (SHRI BHAKT DARSHAN) : (a)
and (b). A sum of Rs. 77.20 lakhs may be
available for allotment to the Government
of Orissa during 1967-68 for the construc-
tion of National Highway (Original) works.
The results achieved will be known only
at the end of the year.

12.09 Hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

REPORTED STATEMENT BY THE INDIAN
HIGH COMMISSIONER IN CANADA

SHRI R. K. AMIN (Dhandhuka) :
I call the attention of the Minister of Ex-
ternal Affairs to the following matter of
urgent public importance, and I request
that he may make a statement thereon :

"The reported statement by the
Indian High Commissioner in Canada
that many older persons in position
of authority in India have lost their
effectiveness and should therefore
be removed."

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI B. R. BHAGAT) : Our attention
has been drawn to the reported statement
made by our High Commissioner in
Canada.

We have made enquiries from our High
Commissioner, who, along with his Press
Officer, had taken notes of the ques-
tions and answers. The facts of the case are
that on the 8th November the High Com-

missioner was addressing the International
Students' Association at the University
of Saskatchewan in Regina, Canada, on
the subject of the progress made by India
in the last twenty years. While recalling
India's progress, he had occasion to men-
tion the role which the youth of the coun-
try was playing in the task of India's de-
velopment. After he spoke, two questions
were asked about the opportunities for the
younger generation in India. Attention
was drawn by the questioners to a recent
despatch from Mr. Arthur Dommien from
New Delhi which was published in the
Montreal Star of 16th October, 1967 in
which he had alleged a certain reluctance
in India to share responsibility with the
younger generation.

The High Commissioner, in reply to the
queries of the two questioners, stated that
there were many opportunities for youth
in every sphere of life and that in his own
experience, young men, given a chance,
had done well. Modern technology, par-
ticularly, required the dynamism of youth.
The Indian electorate, in the last general
elections, had also shown itself capable of
intelligent exercise of its franchise. Young
men had taken the place of the older men,
and were playing a growing part in politics.
This was a healthy tradition which was
reflected in the composition of the Gov-
ernments, both at the Centre and in the
States.

The High Commissioner concluded his
remarks, in reply to the questions, by ex-
pressing the view that the younger genera-
tion had a great role to play in modern
India and that they should come forward
in large numbers and share responsibility.

It is clear, therefore, that the newspaper
reports published in India which have been
seen by our High Commissioner are out of
context and distorted.

SHRI R. K. AMIN : The Minister has
gone into it in a casual manner and has not
gone into the details of the matter. Other-
wise, if he has seen the later statement
published in the columns of the *Hindustan
Times*, he will find the following : the High
Commissioner has said that "many Indian
politicians seemed to think age was a pre-
requisite for wisdom." Obviously, he might
have come to that conclusion because im-
portant portfolios in our Cabinet are being

held by persons who are beyond the age of 60, and if it is so, especially when such a statement has been made by Major-General Chandhuri....

MR. SPEAKER: He has read the statement made by the Minister.

SHRI R. K. AMIN: The Minister has not categorically stated that this was not mentioned by him. He said along with other things it might have been said. He has stated only the other things; but he should say categorically that these are not the things which have been reported. In the light of the later statement made by him which I read in the *Hindustan Times*, I apprehend, because he was connected with the military and now that the Central Government is very weak and democracy is cracking in the country, probably military rule might come and our diplomats might become even the dictators in that case. Therefore, I would request the hon. Minister to see that such statements are not made and also a full enquiry be made about it. (Interruptions).

MR. SPEAKER: Shri Goel. (Interruption).

There was no question put for reply. It was only a direction; instructions given. (Interruption). He wants instructions to be issued that no such statements should be made. Is the Minister prepared to issue instructions? They want an answer, I myself did not understand. (Interruption).

MR. SPEAKER: Order, order. Shri Goel might put his question.

श्री श्रीचन्द्र मोयस (चण्डीगढ़): मैं यह निवेदन करना चाहता हूँ कि जनरल चौधरी के लिए सारे देश के अन्दर सब लोगों के हृदय में श्रद्धा है। उन्होंने भारत के प्रति सच्ची सेवा की है, जिस हृदराबाद के मोर्चे को चार दिनों में उन्होंने विजय किया, जिस गोवा के मामले को तीन दिनों में सुलझाया, उन्होंने शायद पिछले चुनावों के नतीजे देख करके कि कांग्रेस के तीन बड़े शक्ति स्तम्भ, श्री कामराज, अतुल्य घोष, और श्री पाटिल चुनाव के मैदान में परास्त हो गये, लोगों ने उनको अपना विश्वास नहीं दिया इस कारण शायद उन्होंने यह हालात देख कर जो तरुण पीढ़ी

है उस को पीछे रक्खा जा रहा है यह नेक सलाह दी है तो क्या भारत सरकार इस पर विचार करेगी? और जो तरुण पीढ़ी है उस को आगे बढ़ने का अवसर नहीं मिलता, उन को अभी आगे बढ़ने का अवसर देगी?

12.15 Hrs.

RE. MOTION OF NO-CONFIDENCE

MR. SPEAKER: The hon. Home Minister—(Interruptions). Order, order. I can hear only one at a time.

श्री मधु लिमये (मुंगेर): अध्यक्ष महोदय, नियमों के अनुसार इस मंत्रिपरिषद् पर अविश्वास व्यक्त करने वाला प्रस्ताव आप के सामने है तो इस को मैं चाहता हूँ कि पहले लिया जाये....

एक माननीय सदस्य: खारिज हो जायेगा।

श्री मधु लिमये: खारिज, वारिज नहीं होने वाला है। नैतिक विजय तो हम ही लोगों की होने वाली है और अन्त में आप लोगों को निकलना पड़ेगा।

MR. SPEAKER: I am taking it up. Even yesterday I mentioned that there is a no-confidence motion.

SHRI V. KRISHNAMOORTHY (Cuddalore): Sir, if the motion is taken up then they will cease to be Ministers.

MR. SPEAKER: Everybody knows that. The point is, yesterday I could not take it up because it was received at 11-30 or 12.00. So I had to keep it for today. In addition to that there are ten more motions received this morning. The Government is also prepared to discuss it. It is not as though they want to postpone it. They want to discuss it here and now. So, it will not only be admitted but if it is accepted by the House the discussion will start immediately (Interruption). Normally we take it up after the papers are laid on the Table. It will mean another two or three minutes only.

SHRI SURENDRANATH DWIVEDY (Kendrapara): Sir, that may be a request from the Speaker, but so far as the rule is concerned it clearly says that just after the Question Hour if there is any no-confidence motion it should be taken up.